details of such medicines are as indicat ed below:-

SI. No.	Name of medic			•	•	Date from which the medicines			
					-	- V	-	were not availab	ole are available
1.	Khamira Abresham	· _ •	•					22.5.88	29.7.88
2.	Khamira Abresham	Arshad	wala	•	·: ·	. 5		28.7.88	29.7.88
3.	Khamira Gaos. ud	Saleebwa	ala	•	. •	. <u> </u>	•	17.6.88	29.7.88
4.·	Khamira Marwarid					. و	•	12,6.88	not y et available
5.	Khamira Nugra			. >-		· 7,2		24.4.88	28.7.88
6.	Rogan Phosphorous			. ,		•		30,4,88	29.7.88

There was no shortage of cough syrup during the year. Khamira Gaozabam Jawaharwala is a newly introduced item included in the C.G.H.S. formulary for the year 1988-89. The rate contract for this item has been finalized and further action for procuring this item is in progress.

No system of local purchase indenting of non-available Unani medicines from Super Bazar is in vogue as the Super Bazar does not stock Unani medicines. However, an amount of Rs. 150|- has been placed at the disposal of M.O. Incharge of Unani dispensary for arranging the supply of non-available Unani medicines which is considered essential.

As per policy of the Government all Unani medicines are procured Indian Medicines Pharmaceutical Corporation Limited a Government of India Undertaking However medicines included in the C.G.H.S. unani formulary and not manufactured by IMPCL are purchased from firms registered under C.G.H.S. by concluding the rate contract. There is no standardization of Pharmacopeia for Unani Medicines so far and as such traditional methods of Physical examination of medicines by smell, colour and consistency etc. are used by experienced Physicians for selection of Unani medicines. However in case of any doubt, the particular ingredient of a drug are got tested from C.I.P.L. Ghaziabad.

Integrated Cargo Terminals at International Airports

*115. SHRI PARVATHANENI UPENDRA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether Government have decided to set-up integrated cargo terminals at various international airports; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRA) PATIL): (a) and (b) I.A.A.I. already Air set Integrated up at the Cargo Terminals four international Airports. These terminals provide requisite infrastructural facilities for air cargo booking, pre-shipment inspection, certification customs clearance etc. under one roof.

Surplus yoga and physical education teachers in Kendriya Vidyalayas

*116. SHRI ASHOK NATH VERMA; DR. NAGEN SAIKIA:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) what are the norms for declaring yoga and physical education teachers in Kendriya Vidyalayas surplus;

- (b) what is the number of teachers declared surplus during the current academic session. Vdyalaya-wise;
- (c) what are the names of the Kendriya Vidyalayas in which they have been adjusted:
- (d) whether All India Kendriya Vidyalaya Teachers' Association has represented against it; and
- (e) if so what is Sangathan's stand thereon?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. SHIV SHANKER) (a) to (c) Teaching of Yoga was started on experimental basis in Kendriya Vidyalayas in the academic year 1981-82. 354 Yoga teachers were appointed for this Yoga teaching has been continued on year to year basis since then. The experimental programme was evaluated by the Kendriya Vidyalaya Sangathan and its Board of Governors decided in September, 1986 to continue teaching of Yoga with some modifications in the scheme. The Kendriya Vidyalaya Sangathan is implementing the decisions of its Board and no Yoga teacher has either been declared surplus or has been retrenched.

- (d) The All India Kendriya Vidyalaya Teachers' Association has represented some time back and said (i) services of Yoga teachers should not be terminated; (ii) the decision to integrate Yoga with Physical Education should not be taken without consulting Yoga Teachers or the Association of Teachers; and (iii) Yoga Teachers should not be continued as such
- (e) The Kendriya Vidyalaya Sangathan has taken decision in the light of experience in implmenting the scheme and its evaluation

Scheme of Central Railway for confirming tickets by post

*117 SHRI N. E. BALARAM. SHRI CHATURANAN MISHRA:

Will the Minister of RAILWAYS pleased to state:

- (a) whether the Central Railway has a proposal under its consideration to intreduce a system of confirming onward and return journey tickets by post; and
- (b) if so what are the details thereof and what steps are proposed to be taken to ensure the proper working of this system?

THE DEPUTY MINISTER IN THE RAILWAYS MINISTRY OF (SHRI MAHABIR PRASAD): (a) and (b) Yes. Sir. A scheme for confirming onward and return journey reservations by post is proposed to be introduced on a trial basis at Bombay VT from 15-8-88. The scheme will cover the passengers seeking return onward reservations ex. Nagpur at least 15 days before the commencement of the igurney.

Airlinking of State capitals with Delhi

*118. SHRI S. C. JAMIR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether it is Government's policy to airlink all the State capitals with Delhi:
- (b) what are the names of State capitals which do not have airlink with Delhi at present;
- (c) whether Dimapur the only field in Nagaland, would also have direct airlink with Delhi; and
- (d) if so, by when and if not what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) Yes, Sir.

(b) All the State Capitals, except the followings, are connected to Delhi

State		-		Capital
Arunachal	Pradesh	ı		Itanagar
Nagaland	`	•	 ٠.	Kohima
Sikkim .				Gangtok